

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

RAJYA SABHA
UNSTARRED QUESTION NO -1228
ANSWERED ON - 30/07/2025

SATELLITE-BASED TOLLING SYSTEM

1228. # SHRI AMAR PAL MAURYA:

SMT. KIRAN CHOUDHRY:

SHRI MAYANKKUMAR NAYAK:

SHRI NARAYANA KORAGAPPA:

SHRI SUBHASH BARALA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the current status and timeline for the implementation of the Satellite-based Tolling System across the country;
- (b) the details of the 'ANPR-FASTag-based Barrier-Less Tolling System';
- (c) how many toll plazas have been selected for the pilot and the criteria for their selection; and
- (d) the measures in place to handle violations, penalties, and dispute redressal under the new system?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) The Apex Committee and High-Level Empowered Committee consisting of Experts from Industry and Academia, in view of security and privacy considerations, and overall operational control, have recommended further deliberations for the Satellite based user fee collection system. Satellite-based user fee collection system is not currently operational anywhere on National Highways (NHs).

It has been decided to proceed with Corridor/Stretch- based projects for the implementation of the Automatic Number Plate Recognition (ANPR) FASTag System (AFS)-based Barrier Less Free Flow tolling.

(b) to (c) To increase the efficiency of the Tolling operation and in order to ensure seamless and free-flow movement of vehicles along national highways without physical fee (toll) plazas, the Government has decided to implement barrier-free Multi-Lane Free Flow (MLFF) based Electronic Toll Collection (ETC) System with available technology at selected sections of National Highways as an added facility along with FASTag where the user fee shall be charged from the vehicle users without having to stop, slow down or stay in a given fee plaza lane.

Request for Proposal (RFP) to implement barrier-less tolling system has been invited/ finalized for the Fee Plazas as per Annexure, with the possibility of implementing it on other fee plazas in a phased manner depending upon the outcome and efficacy of the implementation on these projects.

The selection of stretches for implementation of barrier less fee collection system was based on a combination of factors including geographic location, traffic volume, lane configuration, congestion etc.

(d) Under the barrier less fee collection system, violations or non-FASTag cases are proposed to be addressed through electronic notices (e-notices), in accordance with the provisions of the National Highways Fee Rules.

Road Users can raise their grievances through e-notice portal developed by National Informatics Centre (NIC), National Highways Helpline 1033, dedicated Email- falsededuction@ihmcl.com, FASTag Issuer Bank Helplines or at Rajmargyatra App.

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF RAJYA SABHA UNSTARRED QUESTION NO. 1228 FOR ANSWER ON 30.07.2025 ASKED BY SHRI AMAR PAL MAURYA, SMT. KIRAN CHOUDHRY, SHRI MAYANKKUMAR NAYAK, SHRI NARAYANA KORAGAPPA AND SHRI SUBHASH BARALA REGARDING SATELLITE-BASED TOLLING SYSTEM.

Details of fee plazas for which Request for Proposal (RFP) has been invited/finalized for implementation of barrier less tolling:

Name of the Fee Plaza	Name of the NH Stretch	Status
Choryasi	Bharuch-Surat (NH-8)	Awarded
Gharaunda	Panipat-Jalandhar (NH-44)	Bid under evaluation
Nemili (Sriperumbudur)	Walajapet – Poomalle (NH-48)	Bid under evaluation
Bijwasan and Panchgaon Integrated	Dwarka Expressway, NH-248BB	Bids invited
Manoharpura	Delhi-Jaipur (NH-48)	Bids invited
Shahjahanpur	Delhi-Jaipur (NH-48)	Bids invited
Daulatpura	Delhi-Jaipur (NH-48)	Bids invited
UER-II	Urban Extension Road (UER)-II, NH-344M & NH-344N	Under re-bidding
